

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. Company Application/231/2024 Company Application/83/2024 Company Application/161/2024 Company Application/225/2024 in CP/273(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024

**NAME OF THE PARTIES:- CA 231/2024 Celine Jose Vs. Shamim Premani
CA 83/2024 Praveen Thantry Vs. M/S. Gardler
Lighting India Pvt Ltd CA 161/2024 Shankar
Natarajan Vs. Praveen Thantry CA 225/2024
Vivek Gulhane**

IN THE MATTER OF

Praveen Thantry

V/s

M/S. Gardler Lighting India Pvt Ltd

Section: Rule 11 of NCLT Sec. 241(1), Sec. 242(4), Sec. 244(1) of Companies Act, 2013

ORDER

Company Application 231 of 2024

For the Applicant(VC) : Adv. Afnan Siddiqui

List this matter on **02.09.2024**.

Company Application 83 of 2024

For the Applicant(VC) : Adv. Prachi Wazalwar a/w shawn Fernandes

List this matter on **02.09.2024**.

Company Application 161 of 2024

For the Applicant(VC) : None present

This matter is wrongly listed on today's board, though the Application has already been adjourned to 02.09.2024.

Company Application 225 of 2024

For the Applicant(VC) : Adv. Prachi Wazalwar a/w shawn Fernandes

This matter is wrongly listed on today's board, though the Application has already been disposed of vide order dated 05.07.2024.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)